

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3900

ANSWERED ON:14.12.2009

WATERSHED PROJECTS

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether any complaints from public representatives received in regard to ongoing construction of the watershed projects in the country including Gujarat;
- (b) if so, the details thereof,State-wise;
- (c) the action taken by the Government thereon as on date;and
- (d) the outcome of the action report?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT(SHRI SISIR KUMAR ADHIKARI)

(a) Under Integrated Watershed Development Programme (IWDP), two complaints one each from the States of Uttarakhand and Arunachal Pradesh were received from public representatives. No complaint was received from Gujarat.

(b)

1. Uttarakhand: One complaint was received from Hon`ble Shri Bachchi Singh Rawat, Member of Parliament (Lok Sabha) against the appointment of Zila Panchayat as a Project Implementing Agency (PIA) in project Pithoragarh ?III, Kanalichina blocks of Pithoragarh District.

2. Arunachal Pradesh: One complaint was received from Hon?ble Shri Tapir Gao, Member of Parliament (Lok Sabha) regarding misuse of funds sanctioned under IWDP Project-IV in West Siang District of Arunachal Pradesh.

(c)&(d)

1. In Pithoragarh district of Uttarakhand, the PIA was changed from Zila Panchayat, Pithoragarh to Regional Panchayat in Pithoragarh ?III project.

2. In Arunachal Pradesh, West Siang district?s IWDP project-IV, an enquiry was conducted by the National Level Monitor (NLM) and also by the State Government. NLM physically verified some of the assets created under the project. The State Government found that the complaint against the project implementation was unfounded and the funds have been gainfully utilized.